



NLIU-CLT Technology and Law Fair

TECHTONIC 2025

EVENT BROCHURE

7th-9th February, 2025





About NLIU-CLT

National Law Institute University (NLIU), Bhopal is one of the premier legal institutions established in the year 1997. The NLIU Cell for Law and Technology (NLIU-CLT) was established at the National Law Institute University in October 2019 under the mentorship of Dr. Atul Kumar Pandey, the faculty-in-charge.

The Cell was established with the aim to create a platform to raise awareness about the interface of technology and law. The depiction of the societal effects of technology in science fiction and other media had a huge impact on the creation of the Cell.

When it comes to the intricate interactions between technology and legal policy, the Cell wants to be ahead of the curve. It has been constantly taking efforts in engaging in a range of activities to maintain pace with its vision.

The Cell actively organizes a range of workshops, conferences, courses, competitions, and events aimed at promoting awareness and understanding of emerging developments in the field of technology law. This year, the Cell proudly launched its flagship publication, the NLIU Journal for Law and Technology.



About Techtonic

The NLIU-CLT Technology and Law Fair: Techtonic is a major flagship event organized by the NLIU Cell for Law and Technology annually. Techtonic provides a unique platform for students, researchers, and practitioners to converge and engage in thought-provoking discussions on the latest developments in technology law and its profound impact on society. The Fair encompasses a diverse range of activities, including workshops, panel discussions, and competitions, all designed to provide participants with unparalleled insights into the legal and policy issues surrounding technology.





The Round Table Conference

The Cell for Law and Technology is excited to organise the fourth iteration of the Round Table Conference this year, which will include participation by the corps d'elite of the trade from across the nation and abroad. Industry experts from across the globe shall present their viewpoints and all the participants of Tecthonic shall witness it on our scenic campus. A healthy discussion shall be promoted. The conference shall be held physically at NLIU, Bhopal.



Theme

The tentative theme of the Round Table Conference this year is '**Digital Evidence and Cyber Forensic**'.

Date- 08 February, 2025 (Saturday)

Time- 04:00 PM - 06:00 PM

Registration link - <https://forms.gle/kFu7hsr8cc8ehHyZ9>



The NLIU – CLT Policy Case Competition

The NLIU-CLT Policy Case Competition, a one-of-a-kind competition in India, is hosted annually by the Cell for Law and Technology (as part of Techtonic) in order to inspire students to think critically, analytically, and creatively and to put forth policy proposals on real life concerns. The Cell is excited to organize the fourth iteration of the Competition this year, which will include participation from law students throughout the nation. This year the competition will be held entirely in a physical setup.

Teams shall be asked to put forth policy proposals that will address the policy questions put before them. The submissions made by them will undergo review by professionals and practicing teams will be expected to give an oral presentation before panel of judges. The winner shall be decided on the basis of both written submission and oral presentation.

Registration Link :-

Team Registration: <https://forms.gle/hJuUc3J4ShTRHQ716>

University Registration: <https://forms.gle/fp3TE7gzwLM1Bi387>



Online Competitions

Touch Their Hearts:

ABOUT COMPETITION

Touch Their Hearts is a one-of-a-kind policy case competition, which is hosted by the NLIU Cell for Law and Technology in order to inspire students to think critically, analytically, and creatively and to put forth policy proposals which benefit the underprivileged and marginalized sections of society. The theme for the competition is 'Access to Justice in Digital India'.

Collaborator: Mittal Swarup & Srinivasan Law Chambers

PRIZES AND AWARDS

- Winner: 10,000 INR and Internship at Mittal Swarup & Srinivasan Law Chambers
- First runners- up: 7,500 INR
- Second runners- up: 5000 INR
- Participation certificates for all

IMPORTANT DATES

- Registration Deadline: January 20, 2025
- Submission Deadline: January 23, 2025
- Results Announced: February 09, 2025



[Registration form](#)



[Rulebook](#)



[Problem Statement](#)



Online Competitions

TechTask:

ABOUT COMPETITION

TechTask is an online agreement drafting competition set in the future. Participants shall be required to draft an agreement between the landlord and the tenant set in the year 2030 as per The Model Tenancy Act, 2021. The theme for the same is 'Intellectual Property Rights in fashion industry'.

Collaborator: Niti Bodh

PRIZES AND AWARDS

- Winner: 10,000 INR and Internship at Niti Bodh
- First runners- up: 7,500 INR
- Second runners- up: 5000 INR
- Participation certificates for all

IMPORTANT DATES

- Registration Deadline: January 20, 2025
- Submission Deadline: January 23, 2025
- Results Announced: February 09, 2025



[Registration form](#)



[Rulebook](#)



[Problem Statement](#)



Online Competitions

Scribbling Stratagem

ABOUT COMPETITION

Scribbling Stratagem is the first of its kind policy doodling competition in the field of Technology Law that aims to inspire students to think critically and analytically, and put to use their artistic skills and formulate a solution to a contemporary policy issue, in the form of a Doodle Art. The theme for the Competition is 'Criminal Liability in use of emerging technologies'.

Collaborator: Niti Bodh

PRIZES AND AWARDS

- Winner: 10,000 INR and Internship at Niti Bodh
- First runners- up: 7,500 INR
- Second runners- up: 5000 INR
- Participation certificates for all

IMPORTANT DATES

- Registration Deadline: January 20, 2025
- Submission Deadline: January 23, 2025
- Results Announced: February 09, 2025



[Registration form](#)



[Rulebook](#)



[Problem Statement](#)



Online Competitions

TechKnow Quiz:

ABOUT COMPETITION

The NLIU Cell for Law and Technology organises the NLIU-CLT TechKnow Quiz, each year as part of its Technology and Law Fair: Techtonic. This year, the Cell is thrilled to host the second edition of this quiz competition, in which students from across the country shall participate. The quiz contest shall be conducted online and the subject matter shall be 'Technology Law'.

PRIZES AND AWARDS

- Winner: 10,000 INR
- First runners- up: 7,500 INR
- Second runners- up: 5000 INR
- Participation certificates for all

IMPORTANT DATES

- Registration Deadline: January 20, 2025
- Elimination Round: February 01, 2025
- Final Round: February 02, 2025
- Results Announced: February 09, 2025



[Registration form](#)

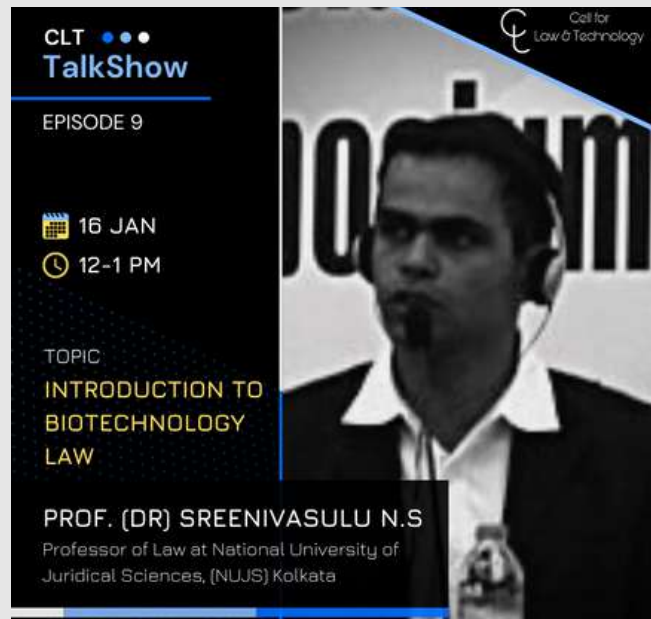


[Rulebook](#)

CLT TALK SHOW

The Cell for Law and Technology is, is thrilled to announce the 12th edition of its highly anticipated CLT Talk Show, a cornerstone event within the Tectonic 2024 conference.

This year, the talk show promises to be even more insightful and engaging, offering a unique platform for tech enthusiasts, law students, and industry professionals to connect, explore, and discuss the latest trends and developments at the intersection of law, technology, and business.




CLT ●●●
TalkShow

EPISODE 9

📅 16 JAN
🕒 12-1 PM

TOPIC
INTRODUCTION TO
BIOTECHNOLOGY
LAW

PROF. (DR) SREENIVASULU N.S
Professor of Law at National University of
Juridical Sciences, (NUJS) Kolkata



CLT ●●●
TalkShow

EPISODE 8

📅 10 OCT
🕒 4-5 PM

TOPIC
THE USE OF
TECHNOLOGY IN
THE INDIAN
JUSTICE SYSTEM

LEAH VERGHESE
Senior Research Manager
Daksh Society



The topic and speaker of the talk show for this edition is yet to be finalized. The topic for the 12th edition was “Bytes, Bans and beyond: Unpacking the IT Act in the Digital Space”.



NETWORKING NIGHT



A GLIMPSE OF LAST EDITION





TENTATIVE TIMELINE

**07
FEBRUARY,
2025**

- Opening Ceremony
- CLT Talk Show

**08
FEBRUARY,
2025**

- Preliminary Rounds- Policy Case Competition
- Round Table Conference
- Networking Night

**09
FEBRUARY,
2025**

- Final Rounds- Policy Case Competiton
- Valedictory Ceremony

Venue



National Law Institute
University, Bhopal

CELL FOR LAW AND TECHNOLOGY

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Reach out to us



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